

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**C I R C U L A R**

*Dated Guwahati the 31<sup>st</sup> January, 2015*

**No. HC.VII-27/1990/ 493 /A. It is for information to all the Judicial Officers of Assam that, henceforth, they will not make transfer request on frivolous grounds. It is made clear that request can only be made when there are genuine grounds, supported by genuine circumstances and corroborated by tenable materials. Otherwise, they will risk disciplinary action.**

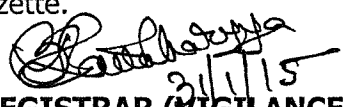
By order,  
Sd/- A. Bhattacharyya  
**REGISTRAR (VIGILANCE)**

Memo NO. HC.VII-27/1990/ 494 - 516 /A.

Dated 31.01.2015

Copy to:-

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati
2. The Principal Accountant General, Assam, Maidamgaon, Beltola, Guwahati for information.
3. The District and Sessions Judge, \_\_\_\_\_  
(He/She is requested to bring this CIRCULAR to the notice of all the Judicial Officers working under his/ her control.
4. The Principal Judge, Family Court, NO.I & II, Kamrup, Guwahati/ Cachar, Silchar. She is requested to bring this CIRCULAR to the notice of the Officers working under her
5. The Presiding Officer, Industrial Tribunal, Guwahati/ Dibrugarh/Silchar.
6. The Presiding Officer, Labour Court, Guwahati/ Dibrugarh.
7. The Presiding Officer, STAT & Member, MACT, Kamrup, Guwahati.
8. The Special Judge, Assam, Guwahati.
9. The Special Judge, CBI, Assam, Guwahati.
10. The Member- Secretary, Assam State Legal Services Authority, Guwahati.
11. The Member, MACT, No.2 & 3, Kamrup (M)Guwahati/Dhubri/ Nagaon/ Nalbari/ Barpeta/ Silchar/ Goalpara
12. The Special Judge, Addl. CBI Court, NO.I, II & III Assam, Chandmari, Guwahati.
13. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
14. The Joint Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
15. The Chief Judicial Magistrate, \_\_\_\_\_  
(He/She is requested to bring this CIRCULAR to the notice of all the Judicial Officers working under his/ her control.
16. Shri Dibyajyoti Rajkhowa, Secretary-cum-Registrar, Office of the Lokayukta, Assam, Guwahati
17. Shri Utpal Rajkhowa, Deputy Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati
18. The Deputy Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati
19. The Private Secretary to Hon'ble Mr. Justice \_\_\_\_\_, Gauhati High Court, Guwahati
20. The Superintendent ( \_\_\_\_\_ ), Gauhati High Court, Guwahati
21. The System Analyst, Gauhati High Court, Guwahati for uploading in the Gauhati High Court website
22. The C.A. to General/ Registrar (Vigilance)/ Registrar (Judicial)/ Registrar (Admn.), Gauhati High Court, Guwahati
23. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette.

  
**REGISTRAR (VIGILANCE)**

31/1/15  
31/1/2015